

of Plan Outlays. In its Draft Five Year Plan 1980—85, an outlay of Rs. 101.52 lakhs has been proposed by the Union Territory Administration of Lakshadweep for housing during the Plan period, out of which an outlay of Rs. 19.50 lakhs has been approved for the Annual Plan 1980-81 for Hous-

ing including Police Housing. The approved outlay will be financed by the Central Government.

(f) A statement showing the housing schemes intended for Weaker Sections and being implemented by different Union Territories is enclosed.

#### Statement

Statement showing the various housing schemes applicable to the weaker sections of community and being implemented by various Union Territory Administrations

Name of Union Territory Administration	Integrated Subsidised Housing Scheme for Industrial Workers & Economically Weaker Sections of Community	Village Housing Projects Scheme	House sites-cum-hut construction scheme for Landless Labour	Housing Schemes for Weaker Sections financed by Housing and Urban Development Corporation
1	2	3	4	
1. Goa, Daman, Diu	Being implemented	Implemented	Being Implemented	Being Implemented
2. Chandigarh	Do.	Not Implemented	Do.	Do
3. Delhi	Do.	Being Implemented	Do.	Do.
4. Pondicherry	Do.	Do.	Do.	Do.
5. Dadra, Nagar, Haveli	Not implemented	Not implemented	Do.	Not Implemented
6. Arunachal Pradesh	Do.	Do.	Not Implemented	Do.
7. Lakshadweep	Do.	Being Implemented	Do.	Do.
8. Mizoram	Do.	Not Implemented	Do.	Do.
9. Andaman & Nicobar Islands	Do.	Do.	Being Implemented	Do.

#### Accelerated Rural Water Programme

1848. SHRI AMAR ROYPRADHAN: Will the Minister of WORKS AND HOUSING be pleased to state the funds allotted to the State Governments for the years 1980-81 under the Centrally sponsored Accelerated Rural

Water Programme to remove the problem of villages and when this programme will be completed?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Under the Centrally Spon-

sored Accelerated Rural Water Supply Programme, a sum of Rs. 41.25 crores has already been released to the States and Union Territories as the first instalment during the year 1980-81. The Second instalment of like amount will be released during the current year on completion of procedural formalities. High priority has been accorded to provide safe drinking water to all the problem villages in the country during the Sixth Plan period (1980—85).

#### Central School at Leh

1849. SHRI P. NAMGYAL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Central Government had sanctioned the opening of a Central School in Leh in 1979;

(b) whether it is also a fact that the Kashmir Government has refused to provide accommodation and land for starting the said School; and

(c) if so, what is the present position and when the school would be opened?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). The Kendriya Vidyalaya Sangathan had agreed, in principle, in April, 1979, to start a Kendriya Vidyalaya (Central School) at Leh. Issues relating to availability of land and building are being negotiated with the State Government. The Vidyalaya can be started after these issues are settled.

#### Shortage of Snakes

1850. SHRI K. MALLANNA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Snakes are the rarer these days the more poisonous they are the better and they could fetch a pocket, as more and

more people are taking to 'Snake-yagna' particularly in Southern States;

(b) whether it is also a fact that all the snakemen are experiencing acute shortages of snakes and it is to the extent that any one giving information about snakes hideout is suitably rewarded by 'Yagna' organisers; and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). The required material is being collected from the States and will be laid on the Table of the Sabha as soon as received.

#### Institutional Credit Outstanding against Rural Rich

1851. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that currently the total institutional credit outstanding in the name of the rural rich is about Rs. 8500 crores;

(b) whether it is also a fact that these rural rich that have cornered most of the credit facilities in the rural sector continue to exploit the rural poor by refusing to pay them even the minimum wages fixed by various State Governments; and

(c) whether it is also a fact that the rural poor generally find no place in national or rural credit system?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) No, Sir. The total outstanding loans advanced by primary cooperative societies, land development banks, commercial banks and regional rural